

(7)

Central Administrative Tribunal, Principal Bench

Original Application No. 1652 of 2003

New Delhi, this the 1st day of July, 2003

**Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.K. Naik, Member (A)**

Prem Prakash Kharbandal
S/o Shri Shyam Lal,
R/o Qtr. No.265, Sec. 3, M.B. Road,
Pushpa Vihar, New Delhi

.... Applicant

(By Advocate: Shri U. Srivastava)

Versus

Union of India, through

1. The Secretary,
Ministry of Information and Broadcasting,
Shastri Bhawan, New Delhi.

2. The Under Secretary,
Govt. of India,
Ministry of I&B (Admn. II Section)
Shastri Bhawan, New Delhi

3. The Secretary
National Commission for Safai Karmacharis
Loknayak Bhawan, New Delhi.

4. Shri Sunil Kumar
Peon,
O/o The Publication Division
Ministry of I&B, Patiala House,
New Delhi.

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

The applicant had joined the National Commission for Safai Karmacharis under the Ministry of Social Justice and Empowerment. According to him, a circular was issued inviting the applications for the post of Despatch Rider from eligible group 'D' candidates. The applicant applied for the same and is stated to have been selected subsequently. Respondent no.4 had represented against his selection and his comments had been called.

2. The grievance of the applicant is that because of

Ag

16
-2-

the same, he has not been appointed and a direction in this regard should be given.

3. The facts clearly indicate that appointment of the applicant has been withheld because of the representation of respondent no.4.

4. In the facts and circumstances, therefore, we dispose of the present application with a direction that respondent no.2 would consider and pass a speaking order on the representation of the applicant copy of which is Annexure A-10 preferably within two months of the receipt of the certified copy of the present order and communicate it to the applicant. In case any grievance still survives, applicant may file an appropriate application at that stage. O.A. is disposed of.

Naik

→ (S.K. Naik)
Member (A)

Ag

(V.S. Aggarwal)
Chairman

/dkm/